

FIR No. 188/2020
PS : Sarai Rohilla
U/s 379/356/34 IPC
State Vs. Karan Singh

(Through Video Conferencing)

24.06.2020

Bail application U/s 437 Cr.P.C on behalf of accused Karan Singh, S/o Karnail Singh, R/o H.No. 10613, Gali No. 5, Main Road Partap Nagar, Delhi-110007

Present: Ld. APP for the State
Counsel for accused.

Counsel for accused has submitted that accused is in JC since 10.06.2020 and has been falsely implicated in the present case and the investigation has been completed.

I have heard ld counsel for accused and perused the reply.

Recovery has already been effected. No useful purpose shall be served by keeping the accused in JC. It may take some time for the trial to commence as the functioning of regular court remains suspended. Accordingly, accused **Karan Singh S/o Sh. Karnail Singh, R/o 10613, Gali no.5, Main Road, Pratap Nagar, Delhi-110007** is released on bail on furnishing personal bond in the sum of Rs. 5,000/- subject to the satisfaction of concerned jail superintendent. Accused **Karan Singh S/o Sh. Karnail Singh, R/o 10613, Gali no.5, Main Road, Pratap Nagar, Delhi-110007** be released from JC if not required in any other case.

Copy of the order be sent to jail through email daksection.tihar@gov.in and also be uploaded on District Court websites by the court coordinator and also be sent to the counsel for the accused on his email.



(Chander Mohan)
MM-04/Central:
Delhi/24.06.2020

FIR No. 188/2020
PS : Sarai Rohilla
U/s 379/356/34 IPC
State Vs. Anil Kumar

(Through Video Conferencing)

24.06.2020

Bail application U/s 437 Cr.P.C on behalf of accused Anil Kumar @ Chinku @ Prem Rajpoot S/o Sh. Kirpal Singh, R/o H.No. 10613, Gali No. 5, Andha Mughal, Partap Nagar, Delhi-110007.

Present: Ld. APP for the State
Counsel for accused.

Counsel for accused has submitted that accused is in JC since 10.06.2020 and has been falsely implicated in the present case and the investigation has been completed.

I have heard ld counsel for accused and perused the reply.

Recovery has already been effected. No useful purpose shall be served by keeping the accused in JC. It may take some time for the trial to commence as the functioning of regular court remains suspended. Accordingly, accused **Anil Kumar @ Chinku @ Prem Rajpoot S/o Sh. Kirpal Singh, R/o H.No. 10613, Gali No. 5, Andha Mughal, Partap Nagar, Delhi-110007** is released on bail on furnishing personal bond in the sum of Rs. 5,000/- subject to the satisfaction of concerned jail superintendent. Accused **Anil Kumar @ Chinku @ Prem Rajpoot S/o Sh. Kirpal Singh, R/o H.No. 10613, Gali No. 5, Andha Mughal, Partap Nagar, Delhi-110007** be released from JC if not required in any other case.

Copy of the order be sent to jail through email daksection.tihar@gov.in and also be uploaded on District Court websites by the court coordinator and also be sent to the counsel for the accused on his email.



(Chander Mohan)
MM-04/Central:
Delhi/24.06.2020

FIR No. 368/2018
PS : Sarai Rohilla
U/s 337/34 IPC & 27 Arms Act
State Vs. Lakhvinder & Ors.

(Through Video Conferencing)

24.06.2020

Application for release the accused Lal Singh S/o Sh. Nagender on personal bond.

Present: Ld. APP for the State
Counsel for accused.

Counsel for accused has submitted that accused Lal Singh S/o Sh. Nagender has been granted bail by this Court on 12.12.2019 but due to extreme poverty, accused Lal Singh S/o Sh. Nagender has not been able to produce surety bond. He has annexed the bail order dt. 12.12.2019 of accused Lal Singh.

Heard.

Considering all the facts and circumstances of the present case and the current situation, accused Lal Singh is directed to be released on bail on furnishing personal bond in the sum of Rs. 5,000/- subject to the satisfaction of concerned jail superintendent. Accused Lal Singh S/o Sh. Nagender be released from JC if not required in any other case.

Copy of the order be sent to jail through email daksection.tihar@gov.in and also be uploaded on District Court websites by the court coordinator and also be sent to the counsel for the accused on his email.



(Chander Mohan)
MM-04/Central:
Delhi/24.06.2020